

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :24-04-2024

Date : 24.04.2024									
S L N o.	C.A.N o.	Date of Applic ation	Case No.	Name of the Applican t	C.C Typ e	Judge / Court Name	C.C Applied For	Deal ing Sect ion	Se at
1	37309/ 2024	24.04.2 024	WP (C) - 5958/2 018	S K RATH	C.O.		Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
2	37310/ 2024	24.04.2 024	WP (C) - 5957/2 018	S K RATH	C.O.		Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
3	37311/ 2024	24.04.2 024	CRLMC- 1165/2 024	R K SARANGI	C.O.		Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
4	37312/ 2024	24.04.2 024	CRLMA- 68/202 4	SURENDRA DAS	C.O.		Order Dtd. 2024-04-22		(Se at No- 7)
5	37313/ 2024	24.04.2 024	CRLMC- 1239/2 024	SUBAS SAMAL	C.O.		Order Dtd. 2024-04-23		(Se at No- 7)
6	37314/ 2024	24.04.2 024	CRLMC- 1119/2 024	GHANA SHYAMA MOHANTY	C.O.		Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
7	37315/ 2024	24.04.2 024	CRLMC- 1144/2 024	MRUTYUNJA YA MOHANTY	C.O.		Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)

8	37316/ 2024	24.04.2 024	CRLMC- 1176/2 024	SANTOSH KUMAR KANUNGO	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
9	37317/ 2024	24.04.2 024	CRLMC- 894/20 24	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 2)
1 0	37318/ 2024	24.04.2 024	CRLMC- 1177/2 024	KSHIROD KUMAR SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
1 1	37319/ 2024	24.04.2 024	CRLMC- 1186/2 024	BICHITRA NARAYANA SATAPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
1 2	37320/ 2024	24.04.2 024	CRLMC- 1301/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMI NAL MISC	(Se at No- 1)
1 3	37321/ 2024	24.04.2 024	ABLAPL - 935/20 24	RK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-22		(Se at No- 1)
1 4	37322/ 2024	24.04.2 024	CRLMC- 1301/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 1)
1 5	37323/ 2024	24.04.2 024	ABLAPL - 2172/2 024	SK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-19	BAIL- 2	(Se at No- 11)
1 6	37324/ 2024	24.04.2 024	BLAPL- 267/20 24	HK PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 6)
1 7	37325/ 2024	24.04.2 024	CRLMC- 1307/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMI NAL MISC	(Se at No- 1)
1 8	37326/ 2024	24.04.2 024	BLAPL- 3492/2 024	S BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Se at No- 1)
1 9	37327/ 2024	24.04.2 024	CRLMC- 1307/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMI NAL MISC	(Se at No- 1)
2 0	37328/ 2024	24.04.2 024	BLAPL- 3497/2 024	S SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-19	BAIL- 2	(Se at No-

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2 1	37329/ 2024	24.04.2 024	BLAPL- 3498/2 024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Se at No- 11)
2 2	37330/ 2024	24.04.2 024	BLAPL- 3499/2 024	SP DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Se at No- 11)
2 3	37331/ 2024	24.04.2 024	BLAPL- 3481/2 024	BB ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Se at No- 11)
2 4	37332/ 2024	24.04.2 024	CRLMC- 5294/2 023	GANESH CH. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMI NAL MISC	(Se at No- 5)
2 5	37333/ 2024	24.04.2 024	BLAPL- 3495/2 024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-19	BAIL- 2	(Se at No- 11)
2 6	37334/ 2024	24.04.2 024	CRLMC- 5294/2 023	K C SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-16	CRIMI NAL MISC	(Se at No- 5)
2 7	37335/ 2024	24.04.2 024	BLAPL- 3500/2 024	M MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-19		(Se at No- 5)
2 8	37336/ 2024	24.04.2 024	BLAPL- 391/20 24	AK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 8)
2 9	37337/ 2024	24.04.2 024	BLAPL- 2502/2 024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22		(Se at No- 8)
3 0	37339/ 2024	24.04.2 024	BLAPL- 2505/2 024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22		(Se at No- 8)
3 1	37340/ 2024	24.04.2 024	BLAPL- 3024/2 024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 4)
3 2	37343/ 2024	24.04.2 024	WP (C) - 8414/2 024	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANC H-4	(Se at No- 27)
3 3	37344/ 2024	24.04.2 024	CRLMC- 1231/2	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Se at

			024			OLD			No-27)
34	37345/2024	24.04.2024	WP (C) - 9380/2024	K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No-22)
35	37347/2024	24.04.2024	WP (C) - 4531/2024	M.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-10)
36	37348/2024	24.04.2024	WP (C) - 8610/2024	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-24)
37	37349/2024	24.04.2024	WP (C) - 29539/2021	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-24)
38	37350/2024	24.04.2024	WP (C) - 8605/2024	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-24)
39	37352/2024	24.04.2024	WP (C) - 8595/2024	SARAT KU. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No-47)
40	37353/2024	24.04.2024	WP (C) - 7898/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-2	(Seat No-9)
41	37355/2024	24.04.2024	WP (C) - 6897/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-03-22	WRIT BRANCH-2	(Seat No-7)
42	37357/2024	24.04.2024	WP (C) - 32104/2023	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 1	Order Dtd. 2024-04-18	WRIT BRANCH-3	(Seat No-13)
43	37358/2024	24.04.2024	WP (C) - 8622/2024	R.C. MALLICK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-24)
44	37360/2024	24.04.2024	WP (C) - 9250/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANCH-4	(Seat No-38)
45	37361/2024	24.04.2024	WP (C) - 2763/2024	YASHOBANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-13	WRIT BRANCH-3	(Seat No-33)
4	37362/	24.04.2	WP (C) -	B K SWAIN	C.O.	COURT	Order Dtd. 2024-05-13	WRIT	(Se

6	2024	024	2763/2 024			NO. 1		BRANC H-3	at No- 33)
4 7	37364/ 2024	24.04.2 024	WP (C) - 9540/2 024	S.K.LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 29)
4 8	37365/ 2024	24.04.2 024	WP (C) - 9365/2 024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 22)
4 9	37366/ 2024	24.04.2 024	WP (C) - 9362/2 024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 22)
5 0	37368/ 2024	24.04.2 024	WP (C) - 9357/2 024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 22)
5 1	37369/ 2024	24.04.2 024	WP (C) - 9355/2 024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 22)
5 2	37371/ 2024	24.04.2 024	WP (C) - 9352/2 024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 22)
5 3	37372/ 2024	24.04.2 024	WP (C) - 7601/2 024	RAMAKANTA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	WRIT BRANC H-2	(Se at No- 8)
5 4	37374/ 2024	24.04.2 024	CONTC- 2500/2 024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	CONTE MPT	(Se at No- 2)
5 5	37375/ 2024	24.04.2 024	CONTC- 2447/2 024	M/S.TUSHA R KANTA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Se at No- 2)
5 6	37377/ 2024	24.04.2 024	CONTC- 2455/2 024	S.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Se at No- 2)
5 7	37378/ 2024	24.04.2 024	CONTC- 2457/2 024	S.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Se at No- 2)
5 8	37380/ 2024	24.04.2 024	BLAPL- 2605/2 024	GC SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Se at No- 2)

59	37381/2024	24.04.2024	CONTC-2698/2024	DR. PURUSOTTA M CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Seat No-2)
60	37383/2024	24.04.2024	BLAPL-2417/2024	SP DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Seat No-2)
61	37384/2024	24.04.2024	CONTC-2695/2024	M.M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-23	CONTE MPT	(Seat No-9)
62	37385/2024	24.04.2024	CONTC-2677/2024	M/S.AUROB INDA SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Seat No-9)
63	37386/2024	24.04.2024	BLAPL-2686/2024	SP DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-23		(Seat No-9)
64	37387/2024	24.04.2024	CRLMC-73/2024	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No-3)
65	37388/2024	24.04.2024	CRLMC-1018/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMINAL MISC	(Seat No-6)
66	37390/2024	24.04.2024	ABLAPL-2281/2024	MK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-19	BAIL-1	(Seat No-3)
67	37391/2024	24.04.2024	CRLMC-887/2024	B LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-2)
68	37392/2024	24.04.2024	CRLMC-1151/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-7)
69	37393/2024	24.04.2024	CRLMC-464/2024	B R SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-05-08	CRIMINAL MISC	(Seat No-7)
70	37395/2024	24.04.2024	CRLMC-893/2024	D. SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-13	CRIMINAL MISC	(Seat No-2)
71	37396/2024	24.04.2024	CONTC-2499/2024	SUMIT SATPATHY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CONTE MPT	(Seat No-)

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7 2	37397/ 2024	24.04.2 024	CRLMC- 997/20 24	A. MOHANTY	C.O.	COURT NO. 15			(Se at No- 1)
7 3	37398/ 2024	24.04.2 024	CONTC- 2665/2 024	M R ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Se at No- 1)
7 4	37399/ 2024	24.04.2 024	CONTC- 2469/2 024	M M NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Se at No- 1)
7 5	37400/ 2024	24.04.2 024	CRLMC- 993/20 24	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-15		(Se at No- 1)
7 6	37401/ 2024	24.04.2 024	WP (C) - 5960/2 018	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
7 7	37402/ 2024	24.04.2 024	CRLMC- 1344/2 024	J.P. KAR	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 1)
7 8	37403/ 2024	24.04.2 024	WP (C) - 5956/2 018	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
7 9	37404/ 2024	24.04.2 024	CRLMC- 1327/2 024	S.K. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 1)
8 0	37405/ 2024	24.04.2 024	CRLMC- 1263/2 024	S.K.LENKA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Se at No- 1)
8 1	37406/ 2024	24.04.2 024	CRLMC- 1201/2 024	KALI PRASAD MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-23		(Se at No- 1)
8 2	37407/ 2024	24.04.2 024	ABLAPL - 3392/2 024	JR NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-18	BAIL- 2	(Se at No- 11)

83	37408/2024	24.04.2024	CRLMC-1129/2024	H.K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
84	37409/2024	24.04.2024	CRLMC-1125/2024	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
85	37410/2024	24.04.2024	ABLAPL - 1110/2024	DK MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Se at No-7)
86	37411/2024	24.04.2024	WP (C) - 5955/2018	S K RATH	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-108)
87	37412/2024	24.04.2024	CRLMC-1114/2024	BIKRAM KESHARI BAL	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
88	37413/2024	24.04.2024	CRLMC-5539/2023	CHHABI RANA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-1)
89	37414/2024	24.04.2024	ABLAPL - 2925/2024	BR SENAPATI	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	BAIL-1	(Se at No-4)
90	37415/2024	24.04.2024	ABLAPL - 402/2024	R SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-04-15		(Se at No-4)
91	37416/2024	24.04.2024	BLAPL-14457/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	BAIL-2	(Se at No-9)
92	37417/2024	24.04.2024	TRP (C) - 85/2024	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-05-14	M.J.C .	(Se at No-6)
93	37419/2024	24.04.2024	BLAPL-14356/2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-1	(Se at No-4)
94	37420/2024	24.04.2024	TRP (C) - 25/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	M.J.C .	(Se at No-6)



95	37421/2024	24.04.2024	BLAPL-11989/2023	SAMARENDRA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-23	BAIL-1	(Seat No-4)
96	37422/2024	24.04.2024	WP (C) - 29268/2019	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No-39)
97	37423/2024	24.04.2024	BLAPL-14512/2023	P. PANDA	C.O.	COURT NO. 3	Order Dtd. 2024-05-20	BAIL-1	(Seat No-3)
98	37424/2024	24.04.2024	BLAPL-9820/2023	J R NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-04-22	BAIL-2	(Seat No-8)
99	37425/2024	24.04.2024	CRLA-577/2022	A.P. SAHOO	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
100	37426/2024	24.04.2024	BLAPL-14210/2023	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-04-23	BAIL-2	(Seat No-11)
101	37427/2024	24.04.2024	BLAPL-9601/2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-04-03	BAIL-2	(Seat No-9)
102	37428/2024	24.04.2024	ABLAPL - 15181/2023	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-1)
103	37429/2024	24.04.2024	WP (C) - 9092/2024	RABI NARAYAN BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	WRIT BRANCH-2	(Seat No-45)
104	37430/2024	24.04.2024	BLAPL-14570/2023	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-1	(Seat No-3)
105	37431/2024	24.04.2024	WP (C) - 9912/2024	S K RATH	C.O.	COURT NO. 23	Order Dtd. 2024-06-20 Judgement Dtd. 2024-06-20,	WRIT BRANCH-4	(Seat No-19)
106	37432/2024	24.04.2024	ABLAPL - 12569/2023	BIRANCHI NARAYAN SAMAL	C.O.	COURT NO. 11	Order Dtd. 2023-11-03	BAIL-2	(Seat No-12)
107	37433/2024	24.04.2024	BLAPL-13039/2023	A K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-2	(Seat No-

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108	37434/2024	24.04.2024	BLAPL-12744/2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-2	(Se at No-10)
109	37435/2024	24.04.2024	ABLAPL-15177/2023	S.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Se at No-1)
110	37436/2024	24.04.2024	BLAPL-12452/2022	ARTATRAN PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024-04-22	BAIL-2	(Se at No-7)
111	37437/2024	24.04.2024	BLAPL-390/2023	R. K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-22	BAIL-1	(Se at No-5)
112	37438/2024	24.04.2024	BLAPL-12376/2023	B.B. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-04-23	BAIL-1	(Se at No-2)
113	37439/2024	24.04.2024	TRP (C) - 259/2023	G JAYASINGH	C.O.	COURT NO. 5	Order Dtd. 2024-04-22	M.J.C .	(Se at No-6)
114	37440/2024	24.04.2024	ABLAPL-14495/2023	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-11	BAIL-2	(Se at No-9)
115	37441/2024	24.04.2024	BLAPL-10553/2023	P. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-1	(Se at No-5)
116	37442/2024	24.04.2024	TRP (C) - 259/2023	K K JENA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	M.J.C .	(Se at No-6)
117	37443/2024	24.04.2024	ABLAPL-3091/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	BAIL-2	(Se at No-10)
118	37444/2024	24.04.2024	ABLAPL-14011/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-2	(Se at No-7)
119	37445/2024	24.04.2024	ABLAPL-2780/2024	SR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-04-22		(Se at No-7)
120	37446/2024	24.04.2024	CRLMP-585/20	J. PARDHAN	C.O.	COURT NO.	Order Dtd. 2024-04-22	WRIT BRANC	(Se at

0			24			11		H-6	No-35)
1 2 1	37447/ 2024	24.04.2 024	CRLMP- 608/20 24	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANC H-7	(Se at No- 44)
1 2 2	37448/ 2024	24.04.2 024	CRLMP- 598/20 24	B. TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 2 3	37449/ 2024	24.04.2 024	CRLMP- 622/20 24	HARIHAR PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2024-05-08	WRIT BRANC H-7	(Se at No- 44)
1 2 4	37450/ 2024	24.04.2 024	CRLMP- 593/20 24	PRASANNA KUMAR DASH	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 2 5	37451/ 2024	24.04.2 024	CRLMP- 626/20 24	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-7	(Se at No- 44)
1 2 6	37452/ 2024	24.04.2 024	CRLMP- 596/20 24	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 2 7	37453/ 2024	24.04.2 024	CRLMP- 599/20 24	B. TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 2 8	37454/ 2024	24.04.2 024	CRLMP- 597/20 24	BYOMAKESH TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 2 9	37455/ 2024	24.04.2 024	CRLMP- 600/20 24	M. PAGAL	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 35)
1 3 0	37456/ 2024	24.04.2 024	CRLMP- 601/20 24	P. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-7	(Se at No- 44)
1 3 1	37457/ 2024	24.04.2 024	CRLMP- 602/20 24	R. K. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2024-04-22	WRIT BRANC H-7	(Se at No- 44)
1 3 2	37458/ 2024	24.04.2 024	BLAPL- 13473/ 2023	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-04-23	BAIL- 2	(Se at No- 8)
1	37459/	24.04.2	CRLREV	K.	C.O.	COURT	Order Dtd. 2024-04-30	CRIMI	(Se

33	2024	024	- 664/2023	MOHANTY		NO. 6		NAL REVISION	at No-2)
134	37460/2024	24.04.2024	BLAPL-1676/2024	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-22	BAIL-2	(Se at No-11)
135	37461/2024	24.04.2024	BLAPL-1269/2024	S MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-22	BAIL-1	(Se at No-5)
136	37462/2024	24.04.2024	BLAPL-2475/2024	AK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-22		(Se at No-5)
137	37463/2024	24.04.2024	WP (C) - 2947/2024	AMIYA KU.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
138	37464/2024	24.04.2024	WP (C) - 2945/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
139	37465/2024	24.04.2024	WP (C) - 2947/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
140	37466/2024	24.04.2024	WP (C) - 2946/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
141	37467/2024	24.04.2024	WP (C) - 2937/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
142	37468/2024	24.04.2024	WP (C) - 2948/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
143	37469/2024	24.04.2024	WP (C) - 2938/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
144	37470/2024	24.04.2024	WP (C) - 2949/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)
145	37471/2024	24.04.2024	WP (C) - 2939/2024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANCH-5	(Se at No-21)

1 4 6	37472/ 2024	24.04.2 024	WP (C) - 2942/2 024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANC H-5	(Se at No- 21)
1 4 7	37473/ 2024	24.04.2 024	WP (C) - 2950/2 024	PARSURAM PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANC H-5	(Se at No- 21)
1 4 8	37474/ 2024	24.04.2 024	WP (C) - 2951/2 024	PARSURAM PANDA, S.P ATI	C.O.	COURT NO. 6	Order Dtd. 2024-04-16	WRIT BRANC H-5	(Se at No- 21)
1 4 9	37476/ 2024	24.04.2 024	CONTC- 7096/2 021	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	CONTE MPT	(Se at No- 3)
1 5 0	37477/ 2024	24.04.2 024	CMP- 280/20 24	A K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 39)
1 5 1	37478/ 2024	24.04.2 024	CMP- 282/20 24	P N NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 39)
1 5 2	37479/ 2024	24.04.2 024	CMP- 284/20 24	A.K. ROUL	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 39)
1 5 3	37480/ 2024	24.04.2 024	WP (C) - 22586/ 2011	DEBARANJA N RAY	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-7	(Se at No- 10)
1 5 4	37481/ 2024	24.04.2 024	WP (C) - 21245/ 2021	S C DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 32)
1 5 5	37482/ 2024	24.04.2 024	CMP- 283/20 24	SUDHANSU SEKHAR JENA	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 39)
1 5 6	37483/ 2024	24.04.2 024	WP (C) - 21245/ 2021	BISHNU CHARAN PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-5	(Se at No- 32)
1 5 7	37484/ 2024	24.04.2 024	WP (C) - 16829/ 2015	M/S.ASIM AMITABH DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 43)
1 5 8	37485/ 2024	24.04.2 024	WP (C) - 9267/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-04-23	WRIT BRANC H-4	(Se at No-

									38)
159	37486/2024	24.04.2024	CMP-1187/2023	S. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-22	WRIT BRANCH-8	(Serial No-41)
160	37487/2024	24.04.2024	WP (C) - 8273/2024	PRAMODA KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-09	WRIT BRANCH-2	(Serial No-9)
161	37488/2024	24.04.2024	WP (C) - 27278/2023	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Serial No-53)
162	37489/2024	24.04.2024	WP (C) - 9445/2024	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-6	(Serial No-25)
163	37490/2024	24.04.2024	WP (C) - 41973/2021	N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Serial No-7)
164	37491/2024	24.04.2024	WP (C) - 27646/2021	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Serial No-31)
165	37492/2024	24.04.2024	WP (C) - 41919/2021	N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Serial No-7)
166	37493/2024	24.04.2024	CONTC-407/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Serial No-7)
167	37494/2024	24.04.2024	WP (C) - 9314/2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Serial No-22)
168	37495/2024	24.04.2024	WP (C) - 6805/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Serial No-7)
169	37496/2024	24.04.2024	WP (C) - 9192/2024	SURYAKANTA DASMOPHAPTRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Serial No-11)
170	37497/2024	24.04.2024	WP (C) - 9295/2024	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Serial No-38)
177	37498/2024	24.04.2024	WP (C) - 9198/2	G. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH	(Serial No-38)

1			024			OLD		H-3	No-11)
172	37499/2024	24.04.2024	WP (C) - 8569/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No-47)
173	37500/2024	24.04.2024	WP (C) - 8566/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No-47)
174	37501/2024	24.04.2024	WP (C) - 9407/2024	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-25)
175	37502/2024	24.04.2024	BLAPL-392/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22		(Seat No-25)
176	37503/2024	24.04.2024	WP (C) - 9432/2024	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-25)
177	37504/2024	24.04.2024	BLAPL-445/2024	S. CHOUDHURY	C.O.	COURT NO. 8	Order Dtd. 2024-04-22	BAIL-2	(Seat No-9)
178	37505/2024	24.04.2024	WP (C) - 9413/2024	BISWABIJA YABAXI ACHARYA	C.O.	COURT NO. 8	Order Dtd. 2024-04-23	WRIT BRANCH-6	(Seat No-25)
179	37506/2024	24.04.2024	WP (C) - 11239/2023	P.K. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No-48)
180	37507/2024	24.04.2024	WP (C) - 9311/2024	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-22)
181	37508/2024	24.04.2024	WP (C) - 8572/2024	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	WRIT BRANCH-5	(Seat No-47)
182	37511/2024	24.04.2024	ABLAPL - 3525/2024	S. N. GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	BAIL-1	(Seat No-3)
183	37512/2024	24.04.2024	CRLMC-1178/2024	PRATAP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-7)
1	37513/	24.04.2	ABLAPL	R. R.	C.O.	COURT	Order Dtd. 2024-04-22		(Se

84	2024	024	- 3498/2 024	NAYAK		NO. 2 OLD			at No- 7)
185	37514/ 2024	24.04.2 024	CRLMC- 1248/2 024	RAMESH KUMAR CHOTORY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23		(Se at No- 7)
186	37515/ 2024	24.04.2 024	ABLAPL - 3496/2 024	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22		(Se at No- 7)
187	37516/ 2024	24.04.2 024	CRLMC- 1261/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23		(Se at No- 7)
188	37517/ 2024	24.04.2 024	CRLMA- 10/202 4	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	BAIL- 1	(Se at No- 5)
189	37518/ 2024	24.04.2 024	ABLAPL - 2306/2 024	R. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22		(Se at No- 5)
190	37519/ 2024	24.04.2 024	CRLMC- 1165/2 024	SNEHASISH BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
191	37520/ 2024	24.04.2 024	ABLAPL - 2152/2 024	A. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 8)
192	37521/ 2024	24.04.2 024	CRLMC- 1276/2 024	ASHIS KUMAR MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Se at No- 8)
193	37522/ 2024	24.04.2 024	ABLAPL - 2151/2 024	R. DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Se at No- 8)
194	37523/ 2024	24.04.2 024	CRLMC- 1169/2 024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 7)
195	37524/ 2024	24.04.2 024	ABLAPL - 2105/2 024	P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Se at No- 7)
196	37525/ 2024	24.04.2 024	CRLMC- 3987/2 023	SUDHANSU PRASAD MOHAPTRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-08	CRIMI NAL MISC	(Se at No- 6)



197	37526/2024	24.04.2024	ABLAPL - 3485/2024	H. K. PATRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	BAIL-1	(Se at No-2)
198	37527/2024	24.04.2024	CRLMC-2159/2023	GANESH SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-6)
199	37528/2024	24.04.2024	ABLAPL - 2354/2024	BP MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	BAIL-1	(Se at No-1)
200	37529/2024	24.04.2024	CRLMC-1170/2024	R K MALLICK	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
201	37530/2024	24.04.2024	CRLMC-1175/2024	RAKESH KUMAR SARANGI	C.O.	COURT NO. 15	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
202	37531/2024	24.04.2024	ABLAPL - 3546/2024	A. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-05-14		(Se at No-7)
203	37532/2024	24.04.2024	ABLAPL - 3453/2024	L. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Se at No-7)
204	37533/2024	24.04.2024	CRLMC-1146/2024	NIRANJAN PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
205	37534/2024	24.04.2024	ABLAPL - 3509/2024	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No-7)
206	37535/2024	24.04.2024	CRLMC-1111/2024	A K BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	CRIMINAL MISC	(Se at No-7)
207	37536/2024	24.04.2024	CRLMC-1300/2024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-05-20		(Se at No-7)
208	37537/2024	24.04.2024	ABLAPL - 3493/2024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Se at No-7)
209	37538/2024	24.04.2024	CRLMC-1251/2024	G C BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-08		(Se at No-7)

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2 1 0	37539/ 2024	24.04.2 024	ABLAPL - 3484/2 024	G. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Se at No- 7)
2 1 1	37540/ 2024	24.04.2 024	CRLMC- 1066/2 024	J R NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-07-08	CRIMI NAL MISC	(Se at No- 6)
2 1 2	37541/ 2024	24.04.2 024	ABLAPL - 3278/2 024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-05-06		(Se at No- 6)
2 1 3	37542/ 2024	24.04.2 024	ABLAPL - 2507/2 024	J. P. KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 4)
2 1 4	37543/ 2024	24.04.2 024	ABLAPL - 2504/2 024	D. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 4)
2 1 5	37544/ 2024	24.04.2 024	ABLAPL - 2104/2 024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 4)
2 1 6	37545/ 2024	24.04.2 024	ABLAPL - 2102/2 024	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 11)
2 1 7	37546/ 2024	24.04.2 024	ABLAPL - 1967/2 024	D. K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 11)
2 1 8	37547/ 2024	24.04.2 024	ABLAPL - 1886/2 024	P. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL- 2	(Se at No- 10)
2 1 9	37548/ 2024	24.04.2 024	ABLAPL - 1886/2 024	P. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-09	BAIL- 2	(Se at No- 10)
2 2 0	37549/ 2024	24.04.2 024	BLAPL- 2807/2 024	M D BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 10)
2 2 1	37550/ 2024	24.04.2 024	ABLAPL - 1748/2 024	U. KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 2)
2 2 2	37551/ 2024	24.04.2 024	ABLAPL -	J. R. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at

2			1270/2 024						No-2)
2 2 3	37553/ 2024	24.04.2 024	ABLAPL - 2155/2 024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 8)
2 2 4	37554/ 2024	24.04.2 024	ABLAPL - 2164/2 024	AMRESH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 8)
2 2 5	37555/ 2024	24.04.2 024	ABLAPL - 2176/2 024	B. K. PATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 8)
2 2 6	37556/ 2024	24.04.2 024	ABLAPL - 3549/2 024	SRINIBASH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 5)
2 2 7	37557/ 2024	24.04.2 024	ABLAPL - 3508/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 2 8	37558/ 2024	24.04.2 024	ABLAPL - 3488/2 024	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 2 9	37559/ 2024	24.04.2 024	ABLAPL - 3489/2 024	AMRESH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 3 0	37560/ 2024	24.04.2 024	BLAPL- 1063/2 024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 3 1	37561/ 2024	24.04.2 024	ABLAPL - 3527/2 024	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 3 2	37562/ 2024	24.04.2 024	ABLAPL - 3502/2 024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 5)
2 3 3	37563/ 2024	24.04.2 024	WP (C) - 9266/2 024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H-4	(Se at No- 38)
2 3 4	37564/ 2024	24.04.2 024	ABLAPL - 3501/2 024	SARADA NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 38)
2	37565/ 2024	24.04.2 024	ABLAPL	SAMIR	C.O.	COURT	Order Dtd. 2024-04-22	BAIL-	(Se

3 5	2024	024	- 3500/2 024	BARIK		NO. 2		1	at No- 2)
2 3 6	37566/ 2024	24.04.2 024	ABLAPL - 3497/2 024	A. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 2)
2 3 7	37567/ 2024	24.04.2 024	ABLAPL - 3494/2 024	R. N. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 2)
2 3 8	37568/ 2024	24.04.2 024	ABLAPL - 3548/2 024	PRAKASH CHANDRA MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 2)
2 3 9	37569/ 2024	24.04.2 024	CRLA- 356/20 24	S. DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(Se at No- 10)
2 4 0	37570/ 2024	24.04.2 024	ABLAPL - 3547/2 024	RANJAN KUMAR BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 7)
2 4 1	37571/ 2024	24.04.2 024	ABLAPL - 9557/2 021	R.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-03-27	BAIL- 2	(Se at No- 9)
2 4 2	37572/ 2024	24.04.2 024	ABLAPL - 3545/2 024	S. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 6)
2 4 3	37574/ 2024	24.04.2 024	ABLAPL - 3544/2 024	S. K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 7)
2 4 4	37576/ 2024	24.04.2 024	ABLAPL - 2475/2 024	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-22		(Se at No- 7)
2 4 5	37578/ 2024	24.04.2 024	ABLAPL - 6503/2 022	J.D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	CRIMI NAL MISC	(Se at No- 14)
2 4 6	37579/ 2024	24.04.2 024	ABLAPL - 3486/2 024	GYANA RANJAN PATRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 2)
2 4 7	37580/ 2024	24.04.2 024	ABLAPL - 13460/ 2022	B. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	BAIL- 1	(Se at No- 5)

248	37581/2024	24.04.2024	ABLAPL - 3550/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 7	Order Dtd. 2024-04-22		(Seat No-5)
249	37582/2024	24.04.2024	ABLAPL - 6562/2022	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-14)
250	37583/2024	24.04.2024	ABLAPL - 3521/2024	RASHMI RANJAN DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-22		(Seat No-14)
251	37585/2024	24.04.2024	ABLAPL - 7030/2018	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2019-07-26	BAIL-2	(Seat No-16)
252	37586/2024	24.04.2024	ABLAPL - 3518/2024	JAGANNATH KAMILA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	BAIL-2	(Seat No-9)
253	37587/2024	24.04.2024	ABLAPL - 6587/2022	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	CRIMINAL MISC	(Seat No-14)
254	37588/2024	24.04.2024	CRLA-306/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	CRIMINAL APPEAL	(Seat No-10)
255	37589/2024	24.04.2024	CRLA-316/2024	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-08-27	CRIMINAL APPEAL	(Seat No-10)
256	37590/2024	24.04.2024	WP (C) - 7928/2024	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
257	37591/2024	24.04.2024	ABLAPL - 3516/2024	SADASHIV BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL-2	(Seat No-7)
258	37592/2024	24.04.2024	WP (C) - 8281/2024	M. NAIK	C.O.	COURT NO. 7	Order Dtd. 2024-07-30	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
259	37593/2024	24.04.2024	WP (C) - 7238/2024	L.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-04-23	WRIT BRANCH	(Seat No-)

9			024					H (DIVISION BENCH -1)	No- 104 )
2 6 0	37594/ 2024	24.04.2 024	WP (C) - 9896/2 024	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-07-30	WRIT BRANC H (DIVISION BENCH -1)	(Se at No- 108 )
2 6 1	37595/ 2024	24.04.2 024	WP (C) - 9896/2 024	P.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-07-30	WRIT BRANC H (DIVISION BENCH -1)	(Se at No- 108 )
2 6 2	37597/ 2024	24.04.2 024	ABLAPL - 3512/2 024	MOTILAL MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 2)
2 6 3	37599/ 2024	24.04.2 024	BLAPL- 10679/ 2022	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 2	(Se at No- 11)
2 6 4	37600/ 2024	24.04.2 024	WP (C) - 8933/2 016	SANJAY KU. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-03	WRIT BRANC H (DIVISION BENCH -1)	(Se at No- 103 )
2 6 5	37601/ 2024	24.04.2 024	BLAPL- 3927/2 023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 2	(Se at No- 12)
2 6 6	37602/ 2024	24.04.2 024	BLAPL- 6106/2 023	P.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 1	(Se at No- 5)
2 6 7	37604/ 2024	24.04.2 024	ABLAPL - 9086/2 022	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 1	(Se at No- 5)
2 6 8	37605/ 2024	24.04.2 024	BLAPL- 6870/2 023	ACHYUTANA NDA PATTANAIAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 2	(Se at No- 7)
2 6 6	37606/ 2024	24.04.2 024	BLAPL- 6933/2	P. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL- 1	(Se at

9			023						No-1)
270	37608/2024	24.04.2024	BLAPL-12837/2022	J. PARDHAN	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No-5)
271	37609/2024	24.04.2024	ABLAPL - 3510/2024	NIRANJAN SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL-1	(Seat No-2)
272	37611/2024	24.04.2024	ABLAPL - 15437/2023	J. KAMILA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-2	(Seat No-8)
273	37612/2024	24.04.2024	ABLAPL - 3482/2024	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-8)
274	37613/2024	24.04.2024	ABLAPL - 1141/2020	M. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No-6)
275	37614/2024	24.04.2024	ABLAPL - 3507/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-6)
276	37615/2024	24.04.2024	ABLAPL - 1140/2020	M. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	BAIL-1	(Seat No-6)
277	37616/2024	24.04.2024	ABLAPL - 3506/2024	B. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	BAIL-1	(Seat No-2)
278	37617/2024	24.04.2024	WP (C) - 14457/2021	P.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
279	37618/2024	24.04.2024	WP (C) - 14457/2021	P.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
280	37619/2024	24.04.2024	WP (C) - 9563/2024	R.CH. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH (DIVI	(Seat No-105)

								SION BENCH -1)	)
2 8 1	37620/ 2024	24.04.2 024	WP (C) - 10406/ 2020	D. GOCHHAYAT	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
2 8 2	37621/ 2024	24.04.2 024	WP (C) - 9548/2 024	BHOJARAJ SETH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
2 8 3	37622/ 2024	24.04.2 024	WP (C) - 9544/2 024	BHOJARAJ SETH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
2 8 4	37623/ 2024	24.04.2 024	WP (C) - 23282/ 2016	J. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102 )
2 8 5	37624/ 2024	24.04.2 024	WP (C) - 9529/2 024	D.K. SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
2 8 6	37625/ 2024	24.04.2 024	WP (C) - 27295/ 2017	J. R. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
2 8 7	37626/ 2024	24.04.2 024	WP (C) - 9524/2 024	D.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
2	37627/	24.04.2	WP (C) -	J. R. DAS	C.O.	COURT	Order Dtd. 2024-04-18	WRIT	(Se



8 8	2024	024	27293/ 2017			NO. 2		BRANC H (DIVI SION BENCH -1)	at No- 106 )
2 8 9	37628/ 2024	24.04.2 024	WP (C) - 9494/2 024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
2 9 0	37629/ 2024	24.04.2 024	WP (C) - 9468/2 024	SUDHIR KUMAR MALLICK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
2 9 1	37630/ 2024	24.04.2 024	WP (C) - 12431/ 2018	S.K.BEHER A	C.O.	COURT NO. 2	Judgement Dtd. 2024- 04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
2 9 2	37631/ 2024	24.04.2 024	WP (C) - 4342/2 024	T. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117 )
2 9 3	37633/ 2024	24.04.2 024	WP (C) - 12431/ 2018	B.SAHOO	C.O.	COURT NO. 2	Judgement Dtd. 2024- 04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
2 9 4	37634/ 2024	24.04.2 024	WP (C) - 9442/2 024	P.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
2 9 5	37635/ 2024	24.04.2 024	WP (C) - 9437/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )

								BENCH -1)	
2 9 6	37636/ 2024	24.04.2 024	WP (C) - 12431/ 2018	G.C.BARIK	C.O.	COURT NO. 2	Judgement Dtd. 2024- 04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
2 9 7	37637/ 2024	24.04.2 024	WP (C) - 9657/2 024	B.N. SHADANGI	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
2 9 8	37638/ 2024	24.04.2 024	CONTC- 2633/2 024	M.SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Se at No- 106 )
2 9 9	37639/ 2024	24.04.2 024	WP (C) - 12438/ 2018	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 0 0	37640/ 2024	24.04.2 024	WP (C) - 12439/ 2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 0 1	37641/ 2024	24.04.2 024	CONTC- 2682/2 024	P.CH. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Se at No- 112 )
3 0 2	37642/ 2024	24.04.2 024	WP (C) - 12438/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 0 3	37643/ 2024	24.04.2 024	WP (C) - 12439/ 2018	S.K.BEHER A	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )

								-2)	
304	37644/2024	24.04.2024	CONTC-2734/2024	K.S.DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-112)
305	37645/2024	24.04.2024	CONTC-2642/2024	D.K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-112)
306	37646/2024	24.04.2024	WP (C) - 12438/2018	G. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
307	37647/2024	24.04.2024	WP (C) - 12439/2018	G.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
308	37648/2024	24.04.2024	CONTC-2552/2024	B.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-112)
309	37649/2024	24.04.2024	WP (C) - 27538/2022	KK NATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
310	37650/2024	24.04.2024	CONTC-1955/2024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	CONTE MPT	(Seat No-3)
311	37651/2024	24.04.2024	WP (C) - 12450/2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
312	37652/2024	24.04.2024	WP (C) - 12437/2018	S.K.BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION)	(Seat No-112)

								BENCH -2)	
3 1 3	37653/ 2024	24.04.2 024	CONTC- 2549/2 024	B.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Se at No- 112 )
3 1 4	37654/ 2024	24.04.2 024	ABLAPL - 2940/2 024	GAGAN ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Se at No- 112 )
3 1 5	37655/ 2024	24.04.2 024	WP (C) - 19446/ 2020	A PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
3 1 6	37656/ 2024	24.04.2 024	WP (C) - 12450/ 2018	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 1 7	37657/ 2024	24.04.2 024	WP (C) - 9508/2 024	S.K. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H-8	(Se at No- 29)
3 1 8	37658/ 2024	24.04.2 024	WP (C) - 12437/ 2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 1 9	37659/ 2024	24.04.2 024	WP (C) - 12450/ 2018	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 0	37660/ 2024	24.04.2 024	WP (C) - 9418/2 024	SHRDHASHR EE ROUTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 25)
3 2 1	37661/ 2024	24.04.2 024	WP (C) - 19446/ 2020	PRASANNA KUMAR PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION)	(Se at No- 101 )

								BENCH -1)	
3 2 2	37662/ 2024	24.04.2 024	WP (C) - 10678/ 2018	ASHUTOSH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 111 )
3 2 3	37663/ 2024	24.04.2 024	WP (C) - 12448/ 2018	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 4	37664/ 2024	24.04.2 024	WP (C) - 12443/ 2018	S.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 5	37665/ 2024	24.04.2 024	WP (C) - 12437/ 2018	G.C.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 6	37666/ 2024	24.04.2 024	WP (C) - 12443/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 7	37667/ 2024	24.04.2 024	WP (C) - 12448/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 112 )
3 2 8	37668/ 2024	24.04.2 024	WP (C) - 10680/ 2018	ASHUTOSH MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC (Se H (DIVI SION BENCH -2)	(Se at No- 111 )
3 2	37669/ 2024	24.04.2 024	WP (C) - 12443/ 2018	G.C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC	(Se at

9			2018					H (DIVISION BENCH -2)	No- 112 )
3 3 0	37670/ 2024	24.04.2 024	WP (C) - 12436/ 2018	S.K.BEHER A	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 1	37671/ 2024	24.04.2 024	WP (C) - 7704/2 018	TAPAN KU. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
3 3 2	37672/ 2024	24.04.2 024	WP (C) - 12448/ 2018	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 3	37673/ 2024	24.04.2 024	WP (C) - 12436/ 2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 4	37674/ 2024	24.04.2 024	WP (C) - 12441/ 2018	S.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 5	37675/ 2024	24.04.2 024	WP (C) - 12447/ 2018	S. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 6	37676/ 2024	24.04.2 024	WP (C) - 12441/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )

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3 3 7	37677/ 2024	24.04.2 024	WP (C) - 12436/ 2018	G.C.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 8	37678/ 2024	24.04.2 024	WP (C) - 12441/ 2018	G.C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 3 9	37679/ 2024	24.04.2 024	WP (C) - 12447/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 4 0	37680/ 2024	24.04.2 024	WP (C) - 9875/2 024	MITHUN DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108 )
3 4 1	37681/ 2024	24.04.2 024	WP (C) - 12434/ 2018	S.K.BEHER A	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 4 2	37682/ 2024	24.04.2 024	WP (C) - 12440/ 2018	S.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 4 3	37683/ 2024	24.04.2 024	WP (C) - 12447/ 2018	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 4 4	37684/ 2024	24.04.2 024	WP (C) - 38769/ 2023	MOHAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H	(Se at No-

								(DIVISION BENCH -2)	116)
345	37685/2024	24.04.2024	WP (C) - 12434/2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
346	37686/2024	24.04.2024	WP (C) - 12440/2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
347	37687/2024	24.04.2024	WP (C) - 38771/2023	MOHAN BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
348	37688/2024	24.04.2024	WP (C) - 18155/2021	G. C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
349	37689/2024	24.04.2024	WP (C) - 12440/2018	G.C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
350	37690/2024	24.04.2024	WP (C) - 12434/2018	G.C.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
351	37691/2024	24.04.2024	WP (C) - 18136/2021	P. C. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)



3 5 2	37692/ 2024	24.04.2 024	WP (C) - 25633/ 2020	K C KAR	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
3 5 3	37693/ 2024	24.04.2 024	WP (C) - 9265/2 024	S. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H-4	(Se at No- 38)
3 5 4	37694/ 2024	24.04.2 024	WP (C) - 31553/ 2021	B.K. SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H-6	(Se at No- 16)
3 5 5	37695/ 2024	24.04.2 024	WP (C) - 18136/ 2021	D. K. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
3 5 6	37696/ 2024	24.04.2 024	WP (C) - 9359/2 024	SUSANTA KUMAR ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-5	(Se at No- 22)
3 5 7	37697/ 2024	24.04.2 024	WP (C) - 25633/ 2020	S S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
3 5 8	37698/ 2024	24.04.2 024	WP (C) - 5304/2 024	SOBHANA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-8	(Se at No- 29)
3 5 9	37699/ 2024	24.04.2 024	WP (C) - 18136/ 2021	D. J. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
3 6 0	37700/ 2024	24.04.2 024	WP (C) - 9185/2 024	M.R. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-3	(Se at No- 11)
3 6 1	37701/ 2024	24.04.2 024	WP (C) - 5573/2 023	A. K. SAA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION )	(Se at No- 105 )

								BENCH -1)	
3 6 2	37702/ 2024	24.04.2 024	WP (C) - 42482/ 2023	SHARMISTH A SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANC H-4	(Se at No- 27)
3 6 3	37703/ 2024	24.04.2 024	WP (C) - 9429/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
3 6 4	37704/ 2024	24.04.2 024	WP (C) - 5573/2 023	G. JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
3 6 5	37705/ 2024	24.04.2 024	WP (C) - 12433/ 2018	SK BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 6 6	37706/ 2024	24.04.2 024	WP (C) - 9429/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
3 6 7	37707/ 2024	24.04.2 024	WP (C) - 9426/2 024	G.R. PATRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
3 6 8	37708/ 2024	24.04.2 024	WP (C) - 5573/2 023	G. JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
3 6 9	37709/ 2024	24.04.2 024	WP (C) - 12433/ 2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 112 )

								BENCH -2)	
3 7 0	37711/ 2024	24.04.2 024	WP (C) - 27933/ 2019	R.K. MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
3 7 1	37712/ 2024	24.04.2 024	WP (C) - 12433/ 2018	G.C.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 7 2	37714/ 2024	24.04.2 024	WP (C) - 31865/ 2023	P.C. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
3 7 3	37715/ 2024	24.04.2 024	WP (C) - 12432/ 2018	S.K.BEHER A	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 7 4	37716/ 2024	24.04.2 024	WP (C) - 9794/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
3 7 5	37717/ 2024	24.04.2 024	WP (C) - 12432/ 2018	B.SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 7 6	37718/ 2024	24.04.2 024	WP (C) - 9768/2 024	B.K. SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
3 7	37719/ 2024	24.04.2 024	WP (C) - 12432/ 2018	G.C.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC	(Se at

7			2018					H (DIVISION BENCH -2)	No- 112 )
3 7 8	37720/ 2024	24.04.2 024	WP (C) - 9766/2 024	J.R. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
3 7 9	37721/ 2024	24.04.2 024	WP (C) - 9766/2 024	D.K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
3 8 0	37722/ 2024	24.04.2 024	WP (C) - 9755/2 024	D.K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107 )
3 8 1	37723/ 2024	24.04.2 024	WP (C) - 9641/2 024	T.K. NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-23	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
3 8 2	37727/ 2024	24.04.2 024	WP (C) - 12444/ 2018	S.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 8 3	37728/ 2024	24.04.2 024	WP (C) - 12444/ 2018	B. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
3 8 4	37729/ 2024	24.04.2 024	WP (C) - 12444/ 2018	G.C. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )

								-2)	
3 8 5	37730/ 2024	24.04.2 024	WPC (OA) )- 1783/2 017	DILIP SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	OA Branc h	(Se at No- 1)
3 8 6	37732/ 2024	24.04.2 024	WPC (OA) )- 839/20 17	BIKRAM SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	OA Branc h	(Se at No- 1)
3 8 7	37738/ 2024	24.04.2 024	WP (C) - 2653/2 024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
3 8 8	37740/ 2024	24.04.2 024	CONTC- 2654/2 024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-23		(Se at No- 123 )
3 8 9	37742/ 2024	24.04.2 024	CONTC- 265/20 24	A. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-05-02		(Se at No- 123 )
3 9 0	37746/ 2024	24.04.2 024	CONTC- 2656/2 024	A. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 123 )
3 9 1	37748/ 2024	24.04.2 024	CONTC- 2768/2 024	S.K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 123 )
3 9 2	37749/ 2024	24.04.2 024	CONTC- 2494/2 024	A. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31		(Se at No- 123 )
3 9 3	37751/ 2024	24.04.2 024	CONTC- 2693/2 024	D.K. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23	CONTE MPT	(Se at No- 7)
3 9 4	37754/ 2024	24.04.2 024	CONTC- 2799/2 024	Y. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 7)
3 9 5	37755/ 2024	24.04.2 024	CONTC- 2647/2 024	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-04-23		(Se at No-

						COURT			7)
3 9 6	37756/ 2024	24.04.2 024	CONTC- 2644/2 024	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 7)
3 9 7	37757/ 2024	24.04.2 024	CONTC- 2645/2 024	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 7)
3 9 8	37758/ 2024	24.04.2 024	CONTC- 2646/2 024	D.K. MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-23		(Se at No- 7)
3 9 9	37768/ 2024	24.04.2 024	FAO- 132/20 24	R R DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-12	MISC. APPEA L SEC.	(Se at No- 9)
4 0 0	37770/ 2024	24.04.2 024	WP (C) - 18145/ 2016	S K MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-19	WRIT BRANC H-4	(Se at No- 37)
4 0 1	37772/ 2024	24.04.2 024	CONTC- 629/20 19	N K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22		(Se at No- 37)
4 0 2	37773/ 2024	24.04.2 024	CONTC- 627/20 19	N K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22	CONTE MPT	(Se at No- 1)
4 0 3	37774/ 2024	24.04.2 024	CONTC- 628/20 19	N K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22		(Se at No- 1)
4 0 4	37775/ 2024	24.04.2 024	CONTC- 631/20 19	N K ROUT	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-22		(Se at No- 1)
4 0 5	37781/ 2024	24.04.2 024	WP (C) - 23442/ 2021	A K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-12-22	WRIT BRANC H-1	(Se at No- 30)
4 0 6	37782/ 2024	24.04.2 024	WP (C) - 23442/ 2021	M BARAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023-12-22	WRIT BRANC H-1	(Se at No- 30)
4 0 7	37783/ 2024	24.04.2 024	CONTC- 1100/2 024	SURYA KANTA SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-04-15		(Se at No- 30)
4 0 0	37784/ 2024	24.04.2 024	CRLREV -	TAPAN KU. NAYAK	C.O.	CHIEF JUSTI	Order Dtd. 2024-04-23	CRIMI NAL	(Se at

8			174/2024			CE'S COURT		REVISION	No-4)
409	37785/2024	24.04.2024	WP (C) - 14023/2021	HARIHAR SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-22	WRIT BRANCH-3	(Seat No-11)
410	37786/2024	24.04.2024	WP (C) - 14023/2021	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-22	WRIT BRANCH-3	(Seat No-11)
411	37787/2024	24.04.2024	WP (C) - 3077/2014	G DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No-9)
412	37788/2024	24.04.2024	WP (C) - 14023/2021	G JAYASINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-22	WRIT BRANCH-3	(Seat No-11)
413	37789/2024	24.04.2024	WP (C) - 3077/2014	BK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Seat No-9)
414	37790/2024	24.04.2024	CONTC-630/2019	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22		(Seat No-9)
415	37791/2024	24.04.2024	WP (C) - 7334/2024	SS DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-15)
416	37792/2024	24.04.2024	CONTC-2952/2020	D K DEHURY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-18	CONTEMPT	(Seat No-1)
417	37793/2024	24.04.2024	WP (C) - 7334/2024	RR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-15)
418	37794/2024	24.04.2024	WP (C) - 14586/2013	RK SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-19	WRIT BRANCH-4	(Seat No-37)
419	37795/2024	24.04.2024	WP (C) - 9318/2024	K.K. NATH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No-22)
420	37796/2024	24.04.2024	WP (C) - 9335/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No-22)
4	37798/	24.04.2	WP (C) -	SUMITRA	C.O.	COURT	Order Dtd. 2024-04-12	WRIT	(Se

2 1	2024	024	37010/ 2023	SAHU		NO. 1		BRANC H-8	at No- 43)
4 2 2	37799/ 2024	24.04.2 024	RSA- 127/20 22	P.K. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	SECON D APPEA L	(Se at No- 1)
4 2 3	37801/ 2024	24.04.2 024	ABLAPL - 2493/2 024	P.K.MISHR A	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	BAIL- 2	(Se at No- 11)
4 2 4	37802/ 2024	24.04.2 024	BLAPL- 2384/2 024	RB MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-04-22		(Se at No- 11)
4 2 5	37803/ 2024	24.04.2 024	BLAPL- 9922/2 023	MK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	BAIL- 1	(Se at No- 2)
4 2 6	37804/ 2024	24.04.2 024	CRLA- 136/20 18	P SAHU	C.O.	COURT NO. 22	Order Dtd. 2024-04-22	CRIMI NAL APPEA L	(Se at No- 5)
4 2 7	37805/ 2024	24.04.2 024	WP (C) - 3942/2 018	T BAG	C.O.	COURT NO. 23	Order Dtd. 2021-04-22	WRIT BRANC H (DIVI SION BENCH )	(Se at No- 103 )
4 2 8	37338/ 2024	24.04.2 024	WP (C) - 40540/ 2023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-8	(Se at No- 40)
4 2 9	37341/ 2024	24.04.2 024	RVWPET - 253/20 16	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-06	CIVIL REVIS ION	(Se at No- 1)
4 3 0	37342/ 2024	24.04.2 024	WP (C) - 20027/ 2013	BISWAJIT DAS	GENE RAL		Order Dtd. 2023-08-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
4 3 1	37346/ 2024	24.04.2 024	WP (C) - 20015/ 2013	BISWAJIT DAS	GENE RAL		Order Dtd. 2023-08-18	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )



4 3 2	37351/ 2024	24.04.2 024	WP (C) - 23463/ 2022	MANAS PATI	GENE RAL		Order Dtd. 2024-04-19	WRIT BRANC H-6	(Se at No- 26)
4 3 3	37354/ 2024	24.04.2 024	CONTC- 2640/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-19		(Se at No- 26)
4 3 4	37356/ 2024	24.04.2 024	WP (C) - 35842/ 2022	BINAYAK PRASHAD MOHANTY	GENE RAL		Order Dtd. 2024-04-15	WRIT BRANC H-6	(Se at No- 16)
4 3 5	37359/ 2024	24.04.2 024	ABLAPL - 3097/2 024	SAHASRANS U SOURAV	GENE RAL		Order Dtd. 2024-04-23		(Se at No- 16)
4 3 6	37363/ 2024	24.04.2 024	BLAPL- 3558/2 024	SAHASRANS U SOURAV	GENE RAL		Order Dtd. 2024-04-23		(Se at No- 16)
4 3 7	37367/ 2024	24.04.2 024	WPC (OA ) - 1468/2 017	MANAS RANJAN PATRA	GENE RAL		Order Dtd. 2024-04-03	OA Branc h	(Se at No- 1)
4 3 8	37370/ 2024	24.04.2 024	WP (C) - 26652/ 2023	SAHASRANS U SOURAV	GENE RAL		Order Dtd. 2024-04-23	WRIT BRANC H-7	(Se at No- 15)
4 3 9	37373/ 2024	24.04.2 024	WP (C) - 9347/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-22	WRIT BRANC H-5	(Se at No- 22)
4 4 0	37376/ 2024	24.04.2 024	WP (C) - 9351/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-22	WRIT BRANC H-5	(Se at No- 22)
4 4 1	37379/ 2024	24.04.2 024	WP (C) - 9358/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-22	WRIT BRANC H-5	(Se at No- 22)
4 4 2	37382/ 2024	24.04.2 024	CONTC- 1039/2 024	MANAS PATI	GENE RAL		Order Dtd. 2024-04-19		(Se at No- 22)
4 4 3	37418/ 2024	24.04.2 024	WP (C) - 3847/2 024	BIDYADHAR PARIDA	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H-8	(Se at No- 42)
4 4 4	37573/ 2024	24.04.2 024	RVWPET - 252/20	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-10-06	CIVIL REVIS ION	(Se at No-

			16						1)
4 4 5	37575/ 2024	24.04.2 024	WPC (OA C) - 1102/2 017	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2021-09-15	OA Branc h	(Se at No- 1)
4 4 6	37577/ 2024	24.04.2 024	WPC (OA C) - 3219/2 017	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2021-09-15	OA Branc h	(Se at No- 1)
4 4 7	37584/ 2024	24.04.2 024	WP (C) - 9677/2 024	SANDHYARA NI PANI	GENE RAL		Order Dtd. 2024-04-23	WRIT BRANC H-1	(Se at No- 1)
4 4 8	37596/ 2024	24.04.2 024	WA- 784/20 22	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-03-05	WRIT APPEA L	(Se at No- 2)
4 4 9	37598/ 2024	24.04.2 024	FAO- 782/20 19	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-03-21	MISC. APPEA L SEC.	(Se at No- 2)
4 5 0	37603/ 2024	24.04.2 024	RVWPET - 9/2024	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-04-05	CIVIL REVIS ION	(Se at No- 1)
4 5 1	37607/ 2024	24.04.2 024	WA- 3083/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-03-07	WRIT APPEA L	(Se at No- 5)
4 5 2	37610/ 2024	24.04.2 024	WA- 3105/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-03-07	WRIT APPEA L	(Se at No- 4)
4 5 3	37710/ 2024	24.04.2 024	WA- 2378/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-03-06	WRIT APPEA L	(Se at No- 5)
4 5 4	37713/ 2024	24.04.2 024	WA- 2445/2 023	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2024-02-20	WRIT APPEA L	(Se at No- 2)
4 5 5	37797/ 2024	24.04.2 024	WP (C) - 7048/2 024	DEBENDRA BEHERA	GENE RAL		Order Dtd. 2024-04-02	WRIT BRANC H-4	(Se at No- 19)
4 5 6	37389/ 2024	24.04.2 024	WP (C) - 31531/ 2023	S. K. SAHU	GENE RAL		Order Dtd. 2024-04-16	WRIT BRANC H (DIVI SION BENCH	(Se at No- 113 )

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4 5 7	37394/ 2024	24.04.2 024	WP (C) - 31533/ 2023	SANJAY KUMAR SAHU	GENE RAL		Order Dtd. 2024-04-16		WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113 )
4 5 8	37475/ 2024	24.04.2 024	ABLAPL - 3549/2 024	SRINIBASH MOHANTY	GENE RAL		PetitionAnnexure,		BAIL- 1	(Se at No- 5)
4 5 9	37509/ 2024	24.04.2 024	BLAPL- 9449/2 013	DILIP SAMAL	GENE RAL		Order Dtd. 2013-06-28			(Se at No- 5)
4 6 0	37510/ 2024	24.04.2 024	WP (C) - 20267/ 2016	SAILENDRA BISWAL	GENE RAL		Order Dtd. 2016-11-22			(Se at No- 5)
4 6 1	37552/ 2024	24.04.2 024	BLAPL- 841/20 24	P R MISHRA	GENE RAL		Order Dtd. 2024-04-10			(Se at No- 5)
4 6 2	37632/ 2024	24.04.2 024	ABLAPL - 13069/ 2023	JYOTI PRAKASH KAR	GENE RAL		Order Dtd. 2024-03-14		BAIL- 2	(Se at No- 8)
4 6 3	37724/ 2024	24.04.2 024	BLAPL- 6873/2 013	SUVENDU BARIK	GENE RAL		Order Dtd. 2013-09-02			(Se at No- 8)
4 6 4	37725/ 2024	24.04.2 024	BLAPL- 24402/ 2013	SUVENDU BARIK	GENE RAL		Order Dtd. 2014-01-27			(Se at No- 8)
4 6 5	37726/ 2024	24.04.2 024	BLAPL- 828/20 15	SUVENDU BARIK	GENE RAL		Order Dtd. 2015-05-14			(Se at No- 8)
4 6 6	37731/ 2024	24.04.2 024	CRLMP- 1406/2 020	S. SATAPATHY	GENE RAL		Order Dtd. 2023-02-02		WRIT BRANC H-3	(Se at No- 14)
4 6 7	37733/ 2024	24.04.2 024	WP (C) - 36650/ 2023	BINDU SAGAR SWAIN	GENE RAL		Order Dtd. 2023-11-21		WRIT BRANC H-4	(Se at No- 46)
4 6 8	37734/ 2024	24.04.2 024	ABLAPL - 1788/2	H. K. PATRA	GENE RAL		Order Dtd. 2024-04-05		BAIL- 1	(Se at No-

			024						1)
4 6 9	37735/ 2024	24.04.2 024	WP (C) - 13435/ 2003	A DAS	GENE RAL		Order Dtd. 2019-02-06		(Se at No- 1)
4 7 0	37736/ 2024	24.04.2 024	WP (C) - 11323/ 2022	M R BARIK	GENE RAL		Order Dtd. 2022-05-17	WRIT BRANC H-4	(Se at No- 37)
4 7 1	37737/ 2024	24.04.2 024	WP (C) - 31785/ 2011	M R MALLA	GENE RAL		Order Dtd. 2024-04-15	WRIT BRANC H-5	(Se at No- 20)
4 7 2	37739/ 2024	24.04.2 024	WP (C) - 7733/2 024	S BEHERA	GENE RAL		Order Dtd. 2024-04-04	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
4 7 3	37741/ 2024	24.04.2 024	ABLAPL - 1611/2 024	S P DAS	GENE RAL		Order Dtd. 2024-04-08	BAIL- 2	(Se at No- 12)
4 7 4	37743/ 2024	24.04.2 024	BLAPL- 5662/2 015	P K MISHRA	GENE RAL		Order Dtd. 2015-12-11		(Se at No- 12)
4 7 5	37744/ 2024	24.04.2 024	BLAPL- 5662/2 015	P K MISHRA	GENE RAL		Order Dtd. 2015-12-11		(Se at No- 12)
4 7 6	37745/ 2024	24.04.2 024	BLAPL- 5662/2 015	P K MISHRA	GENE RAL		Order Dtd. 2015-12-11		(Se at No- 12)
4 7 7	37747/ 2024	24.04.2 024	BLAPL- 13909/ 2023	R DANGRI	GENE RAL		Order Dtd. 2024-04-06	BAIL- 2	(Se at No- 10)
4 7 8	37750/ 2024	24.04.2 024	WA- 1374/2 022	M K MOHANTY	GENE RAL		Order Dtd. 2023-11-21	WRIT APPEA L	(Se at No- 2)
4 7 9	37752/ 2024	24.04.2 024	WA- 873/20 23	M K MOHANTY	GENE RAL		Order Dtd. 2023-11-24	WRIT APPEA L	(Se at No- 4)
4 8 0	37753/ 2024	24.04.2 024	WA- 2768/2 023	A K DAS	GENE RAL		Order Dtd. 2023-11-30	WRIT APPEA L	(Se at No- )

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481	37759/2024	24.04.2024	WA-2759/2023	AJIT KUMAR	GENERAL		Order Dtd. 2023-11-30	WRIT APPEAL	(Seat No-1)
482	37760/2024	24.04.2024	RSA-355/2006	A K MOHANTY	GENERAL		Order Dtd. 2019-11-25	SECOND APPEAL	(Seat No-3)
483	37761/2024	24.04.2024	OJC-10617/1999	A DAS	GENERAL		Order Dtd. 2018-04-03 Petition, Annexure, Counter, Rejoinder,		(Seat No-3)
484	37762/2024	24.04.2024	CRLREV - 101/2024	M K MOHANTY	GENERAL		Order Dtd. 2024-03-11	CRIMINAL REVISION	(Seat No-4)
485	37763/2024	24.04.2024	OJC-8370/1996	N MALLICK	GENERAL		Order Dtd. 1996-11-07		(Seat No-4)
486	37764/2024	24.04.2024	OJC-25/1988	B R SENAPATI	GENERAL		Order Dtd. 1991-07-30 Petition, Annexure,		(Seat No-4)
487	37765/2024	24.04.2024	WP (C) - 4499/2014	A K PATRA	GENERAL		Order Dtd. 2021-12-08	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-110)
488	37766/2024	24.04.2024	WP (C) - 9066/2009	J K MOHANTY	GENERAL		Order Dtd. 2014-05-01		(Seat No-110)
489	37767/2024	24.04.2024	WP (C) - 13328/2011	J K MOHANTY	GENERAL		Order Dtd. 2017-08-17		(Seat No-110)
490	37769/2024	24.04.2024	WP (C) - 27797/2022	P K BASIK	GENERAL		Order Dtd. 2024-04-10	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
491	37771/2024	24.04.2024	WP (C) - 18971/2022	L PRADHAN	GENERAL		Order Dtd. 2022-09-12	WRIT BRANCH-3	(Seat No-

									33)
4 9 2	37776/ 2024	24.04.2 024	CRLMC- 3074/2 022	S BEHERA	GENE RAL		Order Dtd. 2024-04-22	CRIMI NAL MISC	(Se at No- 4)
4 9 3	37777/ 2024	24.04.2 024	FA- 450/19 81	P K MISHRA	GENE RAL		Judgement Dtd. 2000- 06-19Appealmemo,		(Se at No- 4)
4 9 4	37778/ 2024	24.04.2 024	CONTC- 503/20 24	A KALASH	GENE RAL		Order Dtd. 2024-04-06		(Se at No- 4)
4 9 5	37779/ 2024	24.04.2 024	CONTC- 504/20 24	A KALASH	GENE RAL		Order Dtd. 2024-04-06		(Se at No- 4)
4 9 6	37780/ 2024	24.04.2 024	WP (C) - 9878/2 016	M BEHERA	GENE RAL		Order Dtd. 2016-06- 27Petition,Annexure,Co unter,Rejoinder,		(Se at No- 4)

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